

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

STARRED QUESTION NO:255

ANSWERED ON:09.08.2000

GROUND WATER

MANIBHAI RAMJIBHAI CHAUDHARY;SRIKANTA DATTA NARASIMHARAJA WADIYAR

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government are contemplating to allocate funds to the State Governments for ground water conservation projects;
- (b) if so, the details thereof;
- (c) the total funds allocated to each State during the last three years, particularly to drought affected States; and
- (d) the result achieved so far?

**Answer**

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA STARRED QUESTION NO. 255 ANSWER ON 9.8.2000 REGARDING GROUND WATER

Water being a State subject, it is primarily the responsibility of the concerned State Governments to plan, finance and execute schemes for ground water conservation. However, the Central Government is implementing various programmes which help in in-situ conservation of soil moisture, infiltration of water into soil profiles and resultant ground water recharge and improvement in efficiency of water use.

The Central Ground Water Board under the Ministry of Water Resources is implementing a pilot scheme on recharge studies. The Ninth Plan outlay for the scheme is Rs.25.00 crore. An amount of Rs. 3.53 crore has been spent for ground water recharging and rainwater harvesting during 1997-98 to 1999-2000. The State-wise position of expenditure is given at Annexure-I.

The Ministry of Agriculture has been implementing various schemes which have a component of ground water conservation, namely, National Watershed Development Project for Rainfed Areas (NWDPA), Soil Conservation in the Catchment of River Valley Projects (RVP), Soil Conservation in Flood Prone Rivers (FPR), Watershed Development Project in Shifting Cultivation Areas (WDPSCA) in North Eastern States and Reclamation of Alkali Soils. The State-wise position of funds released under these schemes during the last three years (1997- 1998 to 1999-2000) is given at Annexure-II.

The Ministry of Rural Development is implementing various schemes which also have a component of ground water conservation namely, Accelerated Rural Water Supply Programme (ARWSP), Drought Prone Area Programme (DPAP) and Desert Development Programme (DDP). The State-wise position of funds released under these schemes during the last three years (1997-1998 to 1999-2000) is given at Annexure-III to V.

From the year 2000-2001, a new initiative in the form of Prime Minister's Gramodaya Yojana (PMGY) has been introduced under which Additional Central Assistance (ACA) is provided to the States/UTs for selected basic minimum services in order to focus on certain priority areas of the Government. One of the components of this scheme is Rural Drinking Water. Under the PMGY-Rural Drinking Water, minimum 25% of the total allocation for the component will be utilised by the respective States/UTs on projects/schemes for water conservation, water harvesting, water recharge and sustainability of drinking water sources in respect of DDP/DPAP areas, over-exploited, dark/grey blocks and other water stress/drought affected areas.

The impact assessment studies undertaken by the concerned agencies have shown encouraging results with regard to recharge of ground water and improvement in ground water levels.

Annexure-I referred to in reply to part (a) to (d) of Lok Sabha Starred Question No.255 for answer on 9.8.2000 regarding ground water.

Annexure-I

**FUNDS ALLOCATED DURING THREE YEARS 1997-98 TO 1999-2000 FOR RECHARGE STUDIES IN VARIOUS STATES/UTs UNDER CENTRAL SECTOR SCHEME ON STUDIES ON ARTIFICIAL RECHARGE OF GROUND WATER.**

Sl.N	State/UT	1997-98 Expenditure in the year 1999-2000 (Rs.)	1998-99 Expenditure allocated (Rs.)	Funds allocated (Rs.)
1.	NCT of Delhi	5,12,361		17.96
2.	Haryana		9,24,000	34.52
3,	Himachal Pradesh			25.37
4, .	Jammu & Kashmir		19.00	
5.	Karnataka	6,60,265		-
6.	Kerala	24,35,000	6,25,000	-
7, .	Madhya Pradesh	4,64,000	8,27,000	17.94
8.	Maharashtra	2,20,820	12,99,000	37.32
9.	Punjab		10,75,000	97.74
10.	Rajasthan		4,50,000	14.50
11.	Tamil Nadu	6,50,000	8,00,000	-
12.	Uttar Pradesh			5.00
13.	West Bengal	38,250		29.37
14.	Chandigarh	5,28,000		-
Total		5508678	6000000	298.72

The total expenditure made in Central Sector Scheme of Artificial Recharge is reported as Rs. 237.89 lakhs during the year 1999-2000.

**Annexure-II** referred to in reply to part (a) to (d) of Lok Sabha Starred Question No.255 for answer on 9.8.2000 regarding ground water.

**Annexure-II**

**Statement Showing State-wise Release of Funds under the various schemes of Ministry of Agriculture (Rs. in Lakhs)**

Sl.N	States/Uts	1997-98	1998-99	1999-2000
1	Andhra Pradesh	1368.00	1551.50	1665.00
2	Arunachal Pradesh	210.00	181.00	127.00
3	Assam	145.00	170.00	120.00
4	Bihar	98.00	125.00	0.00
5	Goa	0.00	8.00	3.00
6	Gujarat	966.00	2433.00	2480.00
7	Haryana	180.00	465.77	245.00
8	Himachal Pradesh	770.00	1068.20	762.00
9	Jammu & Kashmir	566.00	637.00	665.00
10	Karnataka	3050.00	3115.00	3200.00
11	Kerala	500.00	1502.88	390.00
12	Madhya Pradesh	3028.00	4013.59	4750.00
13	Maharashtra	3320.00	4360.00	1500.00
14	Manipur	605.00	265.00	460.00
15	Meghalaya	120.00	360.00	410.00
16	Mizoram	525.00	1140.00	866.00
17	Nagaland	460.00	1000.00	900.00
18	Orissa	1300.00	662.39	500.00
19	Punjab	242.60	321.00	123.00
20	Rajasthan	4198.00	5559.00	5130.00
21	Sikkim	90.00	150.00	200.00
22	Tamil Nadu	1500.00	2230.00	2075.00
23	Tripura	261.00	480.00	551.00

24 Uttar Pradesh	3255.40	4184.44	3575.03
25 West Bengal	110.00	620.00	750.00
26 Andaman & Nicobar	25.00	65.00	34.00
27 Dadar & Nagar Haveli	1.00	1.00	0.00
Grand Total	26894.00	36668.77	31481.03

Annexure-III referred to in reply to part (a) to (d) of Lok Sabha Starred Question No. 255 for answer on 9.8.2000 regarding ground water.

#### Annexure-III

#### State-wise allocation of funds under ARWSP for the year 1997-1998, 1998-1999, 1999-2000

(Rs. in Lakhs)

S.No	State	1997-98	1998-99	1999-2000
1	Andhra Pradesh	7964.00	9991.36	9143.26
2	Arunachal Pradesh	1444.00	3623.00	2476.00
3	Assam	2438.00	6120.00	4180.00
4.	Bihar	9380.00	11768.50	9380.00
5.	Goa	227.00	283.75	352.92
6.	Gujarat	4672.00	5860.51	6028.52
7	Haryana	1746.00	2190.91	1883.91
8.	Himachal Pradesh	1568.00	1967.07	2275.77
9.	J & K	4395.00	5514.58	6381.44
10	Karnataka	7325.00	9177.40	8402.25
11.	Kerala	3724.00	4673.49	4307.88
12	Madhya Pradesh	8817.00	11063.07	9444.68
13	Maharashtra	10602.00	13301.46	13614.41
14	Manipur	529.00	1330.00	907.00
15	Meghalaya	568.00	1425.00	974.00
16	Mizoram	406.00	1018.00	696.00
17.	Nagaland	422.00	1058.00	724.00
18	Orissa	4173.00	5236.47	4847.93
19	Punjab	1330.00	1668.62	1720.64
20	Rajasthan	8732.00	10954.54	12676.22
21	Sikkim	372.00	434.00	460.83
22	Tamil Nadu	6314.00	7922.54	6534.66
23	Tripura	503.00	1262.00	862.00
24	Uttar Pradesh	14775.00	18537.93	14775.00
25	West Bengal	5704.00	7169.63	7008.15
26	A&N Islands	12.50	12.50	12.50
27	D&N Haveli	12.50	12.50	12.50
28	Daman & Diu	12.50	12.50	12.50
29	Delhi	5.00	5.00	0.00
30	Lakshadweep	12.50	12.50	12.50
31	Pondicherry	5.00	5.00	5.00
TOTAL		108190.00	143611.83	130112.47

Annexure-IV referred to in reply to part (a) to (d) of Lok Sabha Starred Question No. 255 for answer on 9.8.2000 regarding ground water.

#### Annexure-IV

Fund release during last 3 years under DDP as on 1.4.2000

(Rs. in Lakhs)

	1997-98	1998-99	1999-2000	
1 Andhra Pradesh	421.6900	482.6200	437.06250	
2 Gujarat	1101.1400	860.1800	2750.84700	
3 Haryana	796.6200	608.2200	453.55000	
4 Himachal Pradesh	150.0000	30.0000	255.00000	
5 J & K	225.0000	585.0000	486.02000	
6 Karnataka	841.6800	350.4500	215.38000	
7 Rajasthan	3463.8900	5063.5600	3901.21550	

Total 7000.0200 7980.0300 8499.07500

Annexure-V referred to in reply to part (a) to (d) of Lok Sabha Starred Question No.255 for answer on 9.8.2000 regarding ground water.

#### Annexure-V

Fund releases during last 3 years under DPAP as on 1.4.2000 (Rs. in Lakhs)

S.N	States	Central release	Central release	Central release	Central Balance	Opening
		1997-98	1998-99	1999-2000		as on 1.4.2000
1	Andhra Pradesh	2292.50	2290.62	2670.75	480.00	
2	Bihar	115.13	238.28	229.99	1065.00	
3	Gujarat	528.48	776.95	878.81	2265.00	
4	Himachal Pradesh	69.50	52.00	90.00	158.00	
5	Jammu & Kashmir	112.50	40.00	219.55	195.00	
6	Karnataka	786.39	908.28	801.91	985.00	
7	Madhya Pradesh	892.55	882.51	1401.76	2459.00	
8	Maharashtra	1986.06	552.00	644.50	5505.00	
9	Orissa	63.84	274.55	46.25	572.00	
10	Rajasthan	419.00	173.50	385.75	663.00	
11	Tamil Nadu	707.34	272.71	827.30	169.00	
12	Uttar Pradesh	842.06	838.61	1093.18	911.00	
13	West Bengal	259.67		209.25	962.00	

Total 9075.02 7300.01 9499.00 16389.00